

Name of the Corporate Debtor: Spenta Enclave Private Limited; Date of commencement of CIRP: March 24, 2023; List of creditors as on: January 04, 2024

List of operational creditors (Government dues)

| Sl. No. | Details of Claimant | | Details of claim received | | | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim rejected | Amount of claim under verification / not admitted | Remarks, if any |
|----------|---------------------------------------|------------|---------------------------|--------------------------|-------------------------|---------------------|---------------------------|--------------------------|--------------------------|---|------------------------|---|----------------------------|--|--------------------------|---|---|
| | Department | Government | Date of receipt | Principal Amount Claimed | Interest Amount Claimed | Amount claimed | Principal Amount Admitted | Interest Amount Admitted | Amount of claim admitted | Nature of claim | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Income Tax | Central | 17-04-2023 | 269460075 | 32335209 | 30,17,95,284 | 0 | 0 | 0 | Assessment Dues under Appeal | No | No | 0 | 0 | 0 | 30,17,95,284 | Claimed amount Under Appeal |
| 2 | CGST -IX Mumbai South Commissionerate | Central | 27-06-2023 | 20510542 | 63607254 | 8,41,17,796 | 0 | 0 | 0 | Demand during Moratorium and under appeal | No | No | 0 | 0 | 0 | 8,41,17,796 | Demand during Moratorium and under appeal |
| 2 | Total | | | 28,99,70,617 | 9,59,42,463 | 38,59,13,080 | - | - | - | 0 | | 0 | 0 | 0 | 0 | 38,59,13,080 | |

Note 1. The Slum Rehabilitation Authority (SRA) has not filed any claim in respect of outstanding dues, if any

Claims received post issuance of RFRP/ammendment to CIRP Regulations on 18-09-2023

| Sl. No. | Details of Claimant | | Details of claim received | | | | Principal Acceptable | Interest Acceptable | Total claim acceptable | Amount of claim not Accetable | Reasons for not acceptable | Remarks |
|---------|---------------------------------------|------------|---------------------------|--------------------------|----------------------------------|----------------|---|---------------------|------------------------|-------------------------------|---|---|
| | Department | Government | Date of receipt | Principal Amount Claimed | Interest/ Penalty Amount Claimed | Amount claimed | | | | | | |
| 1 | CGST -IX Mumbai South Commissionerate | Central | 11.10.2023 | 431729157 | 1369258594 | 1800987751 | 0 | 0 | 0 | 1800987751 | Claimed basis Show cause notice, under dispute | Reasons for delay in submission of claim not informed |
| 2 | Brihanmumbai Municipal Corporation | State | 28-11-2023 | 70420128 | 10282880 | 80703008 | Clarification sought as excess amount claimed | | | NA | Reasons for delay in submission of claim not informed | |